## NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

## CP NO.228/Chd/Pb/2017

Sanjay Gupta ...Petitioner

Versus.

Supreme Tex Mart Ltd. ...Respondent

Present: Mr. Aman Bahri and Ms. Aastha Ray, Advocates for petitioner.

Mr. Praveen Gupta, Advocate for respondent.

To be listed alongwith CP No.154/Chd/Pb/2017 on 24.10.2017.

Sd/-(Justice R.P. Nagrath) Member(Judicial)

October 11, 2017